

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 104**  
**(IB)-24(PB)/2022**  
**New IA-1121/2023**

**IN THE MATTER OF:**

**Bank of Baroda Ltd.**

... **Applicant/Petitioner**

**Versus**

**Great Indian Nautaki Company Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 09.03.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : Mr. Yashu Rustagi, Advocate**

**For the Respondent :**

**ORDER**

**IA-1121/2023:** By way of the present application, the RP has sought to report the progress qua the CIRP.

**For the reasons stated therein, the IA is disposed of.**

-sd-

**(L. N. GUPTA)  
MEMBER (T)**

-sd-

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**